

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.06.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No.252 of 2020  <b>Part Heard</b>	Sai Peace and Prosperity Apartment Buyers Association Vs. ASK Investment Managers Pvt. Ltd. & Ors.  <b>With</b>	Pawan Bhusan	Bhavesh Pandya
2.	Comp. App. (AT) (Ins) No. 315 of 2020  <b>Part Heard</b>	V.S. Suresh Vs. ASK Investment Managers Pvt. Ltd. & Ors.	Goutham Shivshankar	Bhavesh Pandya
3.	Comp. App. (AT) (Ins) No. 644 of 2020	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors.  <b>With</b>	Archit Krishna	Vikram Hegde-R1 Aashna Agarwal-R4 Nishit Agarwal-Intervenor
4.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr.  <b>With</b>	Ronita Bhattacharya	Vikram Hegde-R1 Himanshu Satija-R2 Nishit Agarwal-Intervenor
5.	Comp. App. (AT) (Ins) No. 48 of 2021	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors.  <b>With</b>	Shreya Singh	Pratibhanu Kharola-R1 Himanshu Satija-R4
6.	Comp. App. (AT) (Ins) No. 223 of 2021	Kalyan Dombivali Municipal Corporation Vs. NRC Ltd.& Anr.  <b>With</b>	Samrat K.Shinde	Ashna Agarwal Mahesh Agarwal-R1 Vikram Hegde-R2
7.	Comp. App. (AT) (Ins) No. 286-287 of 2021	Mahavir Nalwaya Vs. Vikas Prakash Gupta & Ors. Resolution Professional, NRC Ltd.	Manish Paliwal	Pratibhanu Kharola-R1 Mahesh Agarwal-R2

8.	Comp. App. (AT) (Ins) No. 1014 of 2020	Kailash Devbuild (India) Pvt. Ltd. Vs. Inox Wind Infrastructure Services Ltd.	Anshuman Shrivastava	Prateek Thakkar
9.	Comp. App (AT) No. 191 of 2019  <b>Part Heard</b>	D. Aravindakshan. Vs. Agastya Bio Pharm India Ltd & Ors.	D. Aravindakshan	K.S. Mahadevan
10.	Contempt Case (AT) No.32 of 2020 in Comp. App. (AT) No. 43 of 2018	Shruti Agro Farms Pvt. Ltd. Vs. Ajay Kumar Kedia and Ors.	Rahul Bhardwaj	

**For Admission (Fresh Case)**

11.	Comp. App. (AT) (Ins) No. 443 of 2021	Prudential International Insurance Holdings Ltd. Vs. The Administrator, Dewan Housing Finance Corporation Ltd. & Ors.	Misha	
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**For Admission (After Notice)**

12.	Comp. App. (AT) (Ins) No. 382 of 2021	Kamal K Singh Vs. Nitin Arora & Anr.  <b>With</b>	Mahesh Agarwal	Udaya Sarkar-R1 Ranjana Roy Gawai Pervinder Vasudha Sen Vineet Kumar-IRP
13.	Comp. App. (AT) (Ins) No. 383 of 2021	Kamal K Singh Vs. Milan Vasant Sanyasi & Anr.  <b>With</b>	Mahesh Agarwal	Udaya Sarkar-R1 Ranjana Roy Gawai Pervinder Vasudha Sen Vineet Kumar-IRP
14.	Comp. App. (AT) (Ins) No. 384 of 2021	Kamal K Singh Vs. Dinesh Gupta & Anr.	Mahesh Agarwal	Udaya Sarkar-R1 Ranjana Roy Gawai Pervinder Vasudha Sen Vineet Kumar-IRP

**For Hearing**

15.	Comp. App. (AT) (Ins) No. 1136 of 2020 & I.A. No. 3043 of 2020	Jasjit Singh Sawhney Vs. Earc & Anr.	Neha Tanwar	Gaurav Arora-RP Mohana Nijwahan-R1 Sanjay Bhatt Sumit Nagpal-R2
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By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar